

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P. (IB)/146(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - Gandhar Oil Refinery (India) Limited
V/s
Avalanche Impex Private Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shantanu Ray appeared for the Operational Creditor through VC. None appeared for the Respondent/Corporate Debtor. Registry is directed to issue court notice to the Respondent/Corporate Debtor intimating the next date of hearing. List this matter on **19.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)